

Castal Extrusion Private Limited

Annexure - A

List of Claim from Financial Creditors as on Insolvency Commencement Date

(Amount in Rs.)

Sl.	Name of Creditor	Address	E-Mail ID	Claim on Insolvency Commencement Date: 18.03.20	As per Books of CD on CIRP Commencement Date: 18.03.20	Claim Admitted Amount	Security Available	% of Vote Share in CoC	% of Total Debt	Date of NPA	Dt. of Receiving of claim	Remarks
1	Bank of Baroda	Stressed Assets Management Branch Avani Heights (1st Floor) 59A Chowringhee Road, Kolkata- 700020	samkol@bankofbaroda.co.in;	761,500,000	Not Ascertainable	761,500,000	As per note below	100.00%	99.91%	8-Nov-12	21-Mar-20	Claim admitted includes interest amount. Claim admitted subject to reconciliation / clarifications
2	Sunap Merchants P Ltd.	Room No. 8, 1st Floor, 23A, Netaji Subhas Road, Kolkata - 700001	sunapmerchants@gmail.com	206,702	206,702	206,702	Nil	0.00%	0.03%	None	9-Sep-20	Claim admitted includes interest amount. Claim admitted subject to reconciliation / clarifications
TOTAL				761,706,702	206,702	761,706,702		100.00%	99.94%			

Primary Security:

All that piece and parcels of the factory measuring 6.7 bighas or say about 8.940 sq. mtr together with pucca boundary wall all around, all covered spaces totally sheds, structures, apartment and quarters, garages and other open lands with boundary for use of factory situated at Narayanpur Mouza & PO - Rajarhat, Gopalpur PS - Airport (Formerly Rajarhat), Dist. 24 pgs (N), comprised in Plot No. 3203, 3205, 3206, 3208, Khaitan No. 2675, 1426 & 337. Deed No. I-568 for the year 1990. Property stands in the name of M/s Castal Extrusion Private Limited.

Note:

Vijaya Bank had lent money to Tanta Constructions Limited (TCL) with Corporate Guarantee from Castal Extrusion Private Limited. (CEPL) Amount claimed by Vijaya Bank and admitted by IRP of TCL is Rs. 66,87,58,171/- as on 03.04.2019. Hence, any amount received by the Bank pursuant to its claim to TCL shall be reduced from the claim made by the Bank under the CIRP of CEPL. The Bank should accordingly intimate the IRP / RP whenever it receives any amount from TCL towards its claim made thereon.